

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00314/2021**

Jabalpur, this Friday, the 23<sup>rd</sup> day of July, 2021

**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**  
**HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER**



M. Raja aged about 53 years S/o Late Shri K.C. Muniswamy presently working as Deputy Superintendent of Police Central Bureau of Investigation (CBE) Anti Corruption Branch (ACB) Vijay Nagar, Jabalpur (M.P.) 482002

Presently residing at C/o Smt. Kalavati Jansaari Block NO.7 Near Bachpan Play School Lomti Jabalpur (M.P.)

Permanent Resident of Number F-2 Gunasundari Enclave Plot No.78 and 79 Rajagopalapuram 5<sup>th</sup> Street Mouliwakkam Chennai Tamil Nadu 600125

-Applicant

(By Advocate –**Shri H.S. Chhabra**)

**V e r s u s**

1. Union of India, Through its Secretary Ministry of Personnel and Public Grievances and Pensions Department of Personnel and Training North Block New Delhi 110001

2. Office of Central Bureau of Investigation Through its Joint Director (Administration) CBI Head Office, CGO Complex Lodhi Road, New Delhi 110003

3. Office of Deputy Inspector of Police/Head of Branch CBI ACB Mumbai Having its office at Plot No.35-A G-Block Bandra Kurla Complex Bandra (East) Mumbai 400098

4. Mohd. Suvez Haque (Inquiry Officer) DIG/Head of Branch CBI ACB Mumbai Having its office at Plot No.35-A G-Block Bandra Kurla Complex Bandra (East) Mumbai 400098

- **Respondents**

(By Advocate –**Shri S.P. Singh**)

**O R D E R (Oral)****By Ramesh Singh Thakur, JM:-**

Heard the matter for sometime.

2. Learned counsel for the applicant seeks permission to withdraw this Original Application with liberty to approach the appropriate forum, if occasion arises on the same cause of action.
3. Prayer is allowed.
4. This Original Application is dismissed as withdrawn with liberty as aforesaid.



**(Naini Jayaseelan)**  
**Administrative Member**

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**(Ramesh Singh Thakur)**  
**Judicial Member**